Name of the corporate debtor: Galore Developers Private Limited Date of commencement of CIRP: 09/02/2024 List of creditors as: 10/03/2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

						List of secured financial creditors (other than financial creditors)													
													(Amount in ₹)						
Name of creditor	Details of	claim received	Details of claim admitted						Amount of	Amount	Amount of claim	Amount of claim under	Remarks, if any						
	Date of	Amount claimed	Amount of	Nature of	Amount	Amount		%	contingent claim	of any	not admitted	verification							
	receipt		claim	claim	covered by	covered by	Whethe	voting		mutual									
			admitted		security	guarantee	r related	share		dues,									
					interest		party?	in CoC		that									
										may be									
J Investments 2	26/02/2024	512,542,365	512,542,365	Secured	512,542,365	-	No	51.05%		-		-							
vate Limited																			
tak Mahindra	12/11/2024	2,960,840,112	-	-	-	-	-	-	-	-	2,960,840,112								
nk Limited																			
		3,473,382,477	512,542,365	-	512,542,365	-	-		-	-	2,960,840,112	-							
J	Investments at Limited ak Mahindra	Date of receipt Investments ate Limited ak Mahindra 12/11/2024	Date of receipt	Date of receipt	Date of receipt	Date of receipt	Date of receipt	Date of receipt	Date of receipt Amount claimed Amount of claim admitted Amount Claim admitted Secured by security interest Security inte	Date of receipt	Date of receipt Amount claimed Amount of claim admitted Amount covered by admitted Secured Sec	Date of receipt Amount claimed Amount of claim admitted Amount of claim admitted Covered by covered by guarantee Covered by cove	Date of receipt Amount claimed receipt Amount of claim admitted Amount of claim admitted Covered by guarantee Covered by content of the covered by content of the covered by cov						

Notes:
The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.